

either through the stockyards or directly from the collieries. In case of any dislocation in supplies from the stockyards, allocation of soft coke directly on the collieries is increased. Soft coke is primarily moved to West Bengal by road but to augment supplies, Rail movement is also arranged from time to time.

**Areas declared unsafe for Habitation by Director General of Mines Safety**

722. SHRI NARAYAN CHOUBEY :  
SHRI PURNA CHANDRA MALIK :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the Director General of Mines Safety has declared the towns of Raniganj, Barkar, Kultı and Jameria and other 24 villages in the district of Burdwans as unsafe for habitation;

(b) if so, when the same declaration was made;

(c) the action taken by Government since then for safety and security of the people of the area; and

(d) the reasons for declaring these areas unsafe and who are responsible for such a situation ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c) Since 1950, Director General, Mines Safety has declared certain areas in the district of Burdwan as unsafe for habitation including those mentioned in the question. West Bengal Government under Act promulgated in October, 1979 prohibited construction in 25 areas which include Raniganj, Jameria etc.

(d) These areas have been declared unsafe because of :

1. Existence of old workings with full height extraction and wide galleries, multi seam and multi section workings at shallow depths.

2. Existence of developed seam extracted by the stowing.
3. Areas are standing over small coal pillars/stocks which may also be waterlogged.
4. Size of pillar left is not known because off set plans of abandoned workings are not available.
5. The feasibility of stabilisation of workings below these areas is not only difficult but its effectiveness is also doubtful.

**Jute production in Sixth Five Year Plan**

773. SHRI AMAR ROYPRADHAN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the quantity of jute production in the Sixth Five Year Plan;

(b) the quantity of jute purchased by the Jute Corporation of India in the same period; and

(c) the reasons for not purchasing the full jute produced in the same period by the Jute Corporation of India ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b) The quantity of raw jute/mesta produced in the country during Sixth Five Year Plan and the quantity of raw jute/mesta procured by Jute Corporation of India during the same period is as under :—

Year (July-June)	Production*	Quantity in lakh bales of 180 Kgs. each
		Procurement by JCI
1980-81	82.00	10.60
1981-82	74.00	17.61
1982-83	63.00	8.60
1983-84	66.00	8.39
1984-85	73.00	10.16

\* As estimated by trade/Industry/JCI.